

:L-25012(11)/24/2024-LME NMCG-NATIONAL
Ministry of Jal Shakti
Department of WR, RD&GR
National Mission for Clean Ganga

Major Dhyanchand Stadium
Near India Gate, New Delhi
Date: 02.08.2024

Subject: Response of the National Mission For Clean Ganga , Ministry of Jal Shakti in the matter of OA no 574 of 2024 - News items titled" DDA ignores to remove official constructions on floodplain builds more" appearing in the Hindu dated 18.04.2024 and other - before the Hon'ble NGT(PB) regarding

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Sir,

In the aforesaid matter, the issue involving the alleged illegal construction by the Delhi Developmental Authority'(DDA) in the River Yamuna floodplains is under consideration before the Hon'ble NGT. In furtherance of the Hon'ble NGT order dated 22.05.2024, the comments have been furnished by the Delhi Development Authority (DDA) to the NMCG on 31.07.2024. The comments/observations of the DDA are being examined.

2. That in view of the above the prayer for seeking time to submit response of the NMCG may be placed before the Hon'ble Tribunal for consideration.
- 3. This issues with the approval of the competent authority.

Yours faithfully


Anup Kumar Srivastava
Executive Director (Tech)

To
The Registrar, National Green Tribunal(PB)
Copernicus Marg New Delhi
Copy to:
(i)PS to the Secretary DoWR,RD&GR ,Ministry of Jal Shakti,,Shram Shakti Bhawan, New Delhi.
(ii) PS to DG, NMCG.

Ministry of Jal Shakti
DoWR, RD&GR
Ministry of Jal Shakti

Response of the National Mission for Clean Ganga, DoWR, RD&GR Ministry of Jal Shakti in the matter of- OA no 574 of 2024 - News items titled" DDA ignores to remove official constructions on floodplain builds more" appearing in the Hindu dated 18.04.2024 and other.

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1. That this Hon'ble Tribunal in the above matter is seized of the issue of the alleged illegal construction by the Delhi Developmental Authority'(DDA) in the River Yamuna floodplains.
2. In furtherance of the order dated 22.05.2024, the NMCG has sought response of the DDA with regard to the alleged construction in the river flood plain. The Delhi Development Authority (DDA) has forwarded their comments, through e-mail on 31.07.2024, with regard to the alleged encroachments /built up on the Yamuna floodplains as mentioned in the Hon'ble NGT's Order dated 22.05. 2024.
3. That it submitted for consideration of this Hon'ble Tribunal that NMCG is examining the said comments/observations of the DDA with reference to the construction in terms of the River Ganga Authority's Order, 2016 and it may likely to take some time.
4. That in view of the above it is prayed that at least six weeks' time may be granted for filing detailed response in the above matter.

Anup Kumar Srivastava
Executive Director (Tech)